

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:29
ANSWERED ON:01.12.2004
EXTRADITION TREATY WITH SOUTH KOREA
Kushwaha Shri Narendra Kumar

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has recently signed an extradition treaty with South Korea;
- (b) if so, the details thereof;
- (c) whether any agreement has also been made in the defence sector; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) Yes.

(b) The two countries signed an extradition treaty on October 5, 2004 at New Delhi during the visit to India of President of the Republic of Korea. The treaty will provide a legal framework for seeking extradition of fugitive offenders.

(c) & (d) No agreement has been made in the defence sector.